

tain posts are reserved for scheduled castes and scheduled tribes, that is 15 per cent for scheduled castes and 7-1/2 per cent for scheduled tribes. As you would have seen in the statement, for Category I Services, the reservation for scheduled castes was 19 and 4 in IAS and IFS respectively, and for scheduled tribes it was 12 and 4. All the vacancies reserved for scheduled castes, that is 19 and 4 have been filled. In respect of scheduled tribes, the number of vacancies filled is 11 and 4; only one short is there.

**SHRI N. K. P. SALVE.** These are reserved vacancies and you might have given weightage marks to candidates to fill up those vacancies. Do you have any candidates belonging to scheduled castes and scheduled tribes, over and above these reserved vacancies, who have qualified on merit?

**SHRI F. H. MOHSIN:** It is quite possible and some must have come in the general list also. But I do not have that figure now.

**SHRI THA KIRUTTINAN:** The hon. Minister has just now stated that three training centres have been started for training scheduled castes and scheduled tribes candidates. I would like to know, how many students have been admitted in these training centres and whether the candidates selected in the Services are all from these training centres or they are from outside also.

**SHRI F. H. MOHSIN:** These training centres are for training candidates belonging to scheduled castes and scheduled tribes. There might be candidates who do not go for training in these institutions, but they might have been selected. We cannot say, how many of those selected came from these training centres and how many from outside. I do not have the figures at present, how many were trained in these institutions and how many out of them were taken in these Services.

**SHRI THA KIRUTTINAN:** How many candidates were admitted for training?

**SHRI F. H. MOHSIN:** I do not have that information at present.

**Manufacture of Power Shovels by TELCO**

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\*493. **SHRI S. M. BANERJEE:**  
**SHRI ISHAQUE SAMBHALI:**

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether TELCO has submitted a scheme to the Union Government for the manufacture of P & H power shovels in collaboration with a U.S. firm;

(b) if so, the facts thereof; and

(c) Government's reaction thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE):** (a) to (c). No fresh proposal for the manufacture of power shovels has been received by Government from TELCO. This firm is already manufacturing Shovels in Collaboration with M/s. Harnischfeger International Corporation of U.S.A.

**SHRI S. M. BANERJEE:** Sir, the construction work is going up in the country. I would like to know, whether the Government intends producing more power shovels in public sector undertakings. If they are already doing it, what are the names of the undertakings? If they are not doing it, do they intend to start it now?

**SHRI A. C. GEORGE:** I agree that power shovels are quite important in construction activities. Apart from TELCO, right now Hindustan Motors Ltd., Larsen and Tubro, Bangalore and Heavy Engineering Corporation, Ranchi are manufacturing these power shovels and their installed capacity is 255 and the projection of the require-

ments at the end of the 5th Plan is 200.

श्री इस्तहाक खन्मली : स्पीकर साहब, जबकि सरकार की यह पालिसी है कि जो हमारे कांस्ट्रक्शन में या दूसरी चीजों में बेसिकली काम आने वाली चीजें हैं उसमें पब्लिक सेक्टर को ज्यादा से ज्यादा एन्करेज किया जाये तो मैं मालूम करना चाहता हूँ इसमें क्या डिफिकल्टी है, क्या दुश्वारी पेश आ रही है कि शोवेलम जोकि कांस्ट्रक्शन में ज्यादा जरूरी आइटम है उसको पब्लिक सेक्टर में तैयार कराया जाये जबकि इतने बड़े-बड़े हमारे यहाँ हेवी एलेक्ट्रिकल्स और दूसरे कारखाने मौजूद हैं और उनको शिकायत है कि उनके पास आर्डर्स कम हैं—तो इसको पब्लिक सेक्टर में तैयार कराने में क्या डिफिकल्टी है ?

SHRI A. C. GEORGE: This is in collaboration with M/s. Harnischfeger of USA by TELCO which was licensed in 1962. But subsequently, as the hon. Member was kind enough to point out the public sector unit, HEC, Ranchi also has gone into production and our intention is that more diversification of HEC will take care of the power shovel requirements of the country.

**Request by Kerala State Electronics Development Corporation Ltd. for Expansion of Magnetic Tapes**

\*494. SHRI C. K. CHANDRAPPAN: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Kerala State Electronics Development Corporation Ltd. has requested for the expansion of magnetic tapes from 40 million to 200 million running feet; and

(b) if so, the decision taken by Government in the matter?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) Yes, Sir.

(b) The proposal has been approved by Government.

SHRI C. K. CHANDRAPPAN: I only want to ask the Minister whether with the same spirit various other proposals that are before the Government will be considered favourably.

SHRI K. C. PANT: Sometimes, a compliment is due to the Government and if it comes, it will make it easier to consider the other proposals also favourably.

**Annual Plan Outlay for Bihar for 1976-77**

\*495, SHRI N. E. HORO: Will the Minister of PLANNING be pleased to state:

(a) whether the annual plan for Bihar for 1976-77 has been approved by the Central Government; and

(b) if so, the total outlay thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) Rs. 242.04 crores.

SHRI N. E. HORO: I would like to ask the Minister: out of the total outlay of Rs. 242.04 crores what is the percentage allotted for infra-structural schemes? Secondly, does this amount also include the sub-Plan outlay meant for the Scheduled Tribes?

SHRI S. A. SHAMIM: Thirdly, when are you leaving for Moscow?

SHRI I. K. GUJRAL: So far as the last question is concerned, I think I am dealing with this portfolio at the present moment.

So far as the sub-Plan outlay is concerned, for Bihar we are allocating Rs. 46.09 crores for the Sub-Plan which includes Rs. 5.43 crores from the Central assistance.